

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 08th day of September 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 294/2023 Delay in representation IA No. 893/2023	Directorate of Enforcement Vs Dr. K.V. Srinivas & 3 Ors.	Mr. Zoheb Hossain	
2	Comp App (AT) (CH) (Ins) No. 295/2023 Delay in refiling IA No. 896/2022	M/s. Amrex Marketing Pvt. Ltd. Vs Mudappalur Varieth Gangadharan & Anr.	Ms. Niharika Ahluwalia	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	TA (AT) No. 167/2021 (CA (AT) (Ins) No. 355/2020	M/s PP Bafna Ventures Pvt Ltd Vs M/s KVR Industries Pvt Ltd	Ms. Malvika Kapila Kalra	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No 310/2022 For Stay IA No 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam & 9 Ors	Mr. Thriyambak J Kannan	Mr. Y Suryanarayana- R1 M/s J Sagar Associates- R3 Mr. VV Sivakumar- R5, R6
5	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr	Mr. Ramasubramaniam Raja	Mr. Anant Merathia- R1 Mr. Thriyambak J Kannan- R2

6	Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023	IND-Barath Power Gencom Ltd Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH	Mr. VVSN Raju	
7	Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023	IND-Barath Power Gencom Ltd Vs Ind-Barath Thermal Power Limited & 17 Ors.	Mr. VVSN Raju	
8	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Private Limited & 3 Ors.	Mr. Samuel Nagadesi, CA	
9	Comp App (AT) (CH) (Ins) No. 225/2023 For Stay IA No. 736/2023 For Exemption IA No. 734 & 735/2023 For Additional Docs. IA No. 733/2023	Mahal Hotel Pvt. Ltd. Vs Dr. Govindarajula Venkata Narasimha Rao, RP of Viceroy Hotels Ltd.	Mr. Sandeep Bajaj	Mr. Pradeep Joy
10	Comp App (AT) (CH) (Ins) No. 230/2023 To implead IA No. 828/2023	PT Joy, Erstwhile Resolution Professional of MIR Realtors Pvt. Ltd. WITH	Mr. Avinash Krishnan Ravi	Ms. Annie Abraham, Liquidator
11	Comp App (AT) (CH) (Ins) No. 234/2023 For Exemption IA No. 756/2023 To implead IA No. 827/2023	PT Joy, Erstwhile Resolution Professional of MIR Realtors Pvt. Ltd.	Mr. Avinash Krishnan Ravi	Ms. Annie Abraham, Liquidator
12	Comp App (AT) (CH) (Ins) No. 233/2023 For Condone Delay IA No.752/2023 For Urgent Hearing IA No. 753/2023 For Exemption IA No. 754/2023 For Stay IA No. 755/2023 To implead	Mathew Mylakulath Jose Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd	Mr. B Ramana Kumar	Mr. Sankar P Panicker

	IA No. 825 & 902/2023			
--	--------------------------	--	--	--

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No.255/2022 For Stay IA No. 534/2022 For Exemption IA No. 533 & 535/2022	Current Electricals Ltd Vs B. Ramana Kumar IRP, Krishnaa Energy Pvt Ltd WITH	Mr. R. Sivaraman	Mr. B Ramana Kumar Mr. Gajendra Ravi
14	Comp App (AT) (CH) (Ins) No. 256/2022 For Exemption IA No. 537 & 538/2022 For Stay IA No. 536/2022	Current Power Equipments Pvt. Ltd Vs Mr. B.Ramana Kumar, IRP, Krishnaa Energy Private Limited	Mr. R. Sivaraman	Mr. S Harish Kumar
15	TA (AT) No.131/2021 (CA (AT) No. 125/2019)	State Bank of India Vs United Breweries Holdings Limited & Ors.	Mr. C.Vidhyashankar	Mr. A.Raghunath- R1-R3 Mr. Chitranshul A. Sinha- R5
16	TA (AT) No. 139- 140/2021 (Comp App (AT) No. 186-187/2020)	Vyspar Mandir Palarivattom & Anr. Vs Usha OK WITH	Ms. Lily Francis	Mr. Rony Oommen John
17	TA (AT) No. 141- 142/2021 Comp App (AT) No. 188-189/2020	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs VD Viju WITH	Ms. Lily Francis	Mr. Rony Oommen John
18	TA No. 143- 144/2021 (Comp App (AT) No. 190-191/2020)	Vyapar Mandir Palarivattom Private Limited & Anr. Vs Babu Foustine WITH	Ms. Lily Francis	Mr. Rony Oommen John
19	TA No.145 & 136/2021 Comp App (AT) No. 192-193/2020	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Samma Mohan WITH	Ms. Lily Francis	Mr. Rony Oommen John

20	TA (AT) No. 146-147/2021 (Comp App (AT) No. 194-195/2020)	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Alice P M WITH	Ms. Lily Francis	Mr. Rony Oommen John
21	TA No. 148-149/2021 Comp App (AT) No. 196-197/2020	Vyapar Mandir Palarivattom Private Ltd. & Anr. Vs Omana T.H. WITH	Ms. Lily Francis	Mr. Rony Oommen John
22	TA No. 150-151/2021 Comp App (AT) No. 198-199/2020	Vyapar Mandir Palarivattom Private Limited & Anr. Vs K.G. Lekha WITH	Ms. Lily Francis	Mr. Rony Oommen John
23	TA No. 152-153/2021 (Comp App (AT) No. 200-201/2020)	Vyapar Mandir Palarivattom Private Limited & Anr Vs Ramesh O.T	Ms. Lily Francis	Mr. Rony Oommen John
24	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Private Limited Vs Edelweiss Rural & Corporate Services Limited	Mr. Pranay Sohini	Mr. VV Sivakumar
25	TA (AT) No. 244/2021 (CA (AT) (Ins) No. 766/2020)	M/s Metal Gems Vs M/s Saranya Forgings & Engineers India Pvt. Ltd.	Dr. Harsh Surana	
26	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer Vs Bijoy Prabhakara Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
27	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt Ltd	Mr. M. Devaraj	Ms. S Yogalakshmi
28	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan

29	Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Substitution IA No. 542/2023 For Recall IA No.836/2023	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar - R4
30	Comp App (AT) (CH) (Ins) 257/2022 Leave to file IA No.543/2022 For Stay IA No 541/2022 For Exemption IA No.542/2022	Earthin Projects Ltd. Vs M/s Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari – R1
31	Comp App (AT) (CH) (Ins) 259/2022 Leave to file IA No.551/2022 For Exemption IA No 549/2022 For Stay IA No.550/2022	Earthin Projects Ltd. Vs M/s Global Emerging Markets India Ltd & Anr	Mr. Bommineni Vivekananda	Mr. Rohan Kothari – R1
32	Comp App (AT) (CH) (Ins) No. 73/2023 For Additional docs IA No. 260/2023 To implead IA No. 573/2023	Base Corporation Ltd. Vs Pegasus Assets Reconstruction Company Pvt. Ltd.	Mr. Anant Merathia	Mr. Dinkar Singh
33	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia R2

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500